

has nearly doubled to 21.50 lakhs during the last ten years. The postal service is an important service but the number of postmen has not been increased because of a ban by the Central Government. Now post offices are also not being opened to handle the increased load of work. The Postal service is in disarray. In view of this situation, the following steps may be taken to cope with the increased volume of work :

(1) the number of postmen in Mumbai, particularly in Mumbai North be increased in proportion to the load of work (2) new post offices should also be opened.

[English]

(viii) NEED TO DEVELOP INFRASTRUCTURAL FACILITIES IN SUNDERBANS FOR DEVELOPMENT OF TOURISM

SHRI SANAT KUMAR MANDAL (Joynagar) : Sir, while nature has been very bounteous to the Sunderbans area in West Bengal for its unique flora and fauna, bio-diversity, ecology and above all its renowned "Tiger Project", unfortunately, no action has so far been taken by the Centre to develop infrastructural facilities there, which has got a great tourist potential and is in fact a very attractive holiday resort. A large number of foreigners visit Calcutta regularly, Sunderbans is connected by road and rail upto Canning Town. The foreigners would very much like to visit the Tiger Project and enjoy the ecological environment prevailing there. But the whole problem is that there does not exist any tourist lodge in this area where these foreign tourists can rest. Sunderbans is only 80 Kms. away from Calcutta. If a heli-pad is constructed at Village Dabu under P.S. Canning in South 24-Parganas, it will attract the tourists to visit this place in short time and return to Calcutta the same day. The area is riverine and provides enjoyable ride in motor boats and lunches, which are available there.

I would very earnestly urge the Central Government to develop some infrastructural facilities in the area particularly the building of some tourist lodges, which will not only help the country to earn more foreign exchange, but also improve the backwardness and poor economy of this area.

19.15 hrs.

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

FORTY THIRD REPORT

SHRI SANT RAM SINGLA (Patiala) : Sir, I beg move :

"That this House do agree with the Forty-third Report of the Committee on Private Member's Bills and Resolutions presented to the House on the 31st May, 1995."

** Published in the Gazette of India. Extraordinary, Part II, Section 2, dated 3.6.95.

MR. SPEAKER : The question is :

"That this House do agree with the Forty-third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 31st May, 1995."

The motion was adopted.

19.16 hrs.

BILLS INTRODUCED

REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL**

(Amendment of Section 22)

SHRI SYED SHAHABUDDIN (Kishanganj) : I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1950.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1950."

The motion was adopted.

SHRI SYED SHAHABUDDIN : I introduce the Bill.

19.17 hrs.

CONSTITUTION (AMENDMENT) BILL**

(Substitution of new article for article 30)

SHRI SYED SHAHABUDDIN (Kishanganj) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI SYED SHAHABUDDIN : I introduce the Bill.

MR. SPEAKER : There is a Bill which is discussed partly. Mr. Reddaiah Yadav, maybe in the next Session you can take it up again.

SHRI K.P. REDDAIAH YADAV (Machilipatnam) : Right, Sir.

19.19 hrs.

VELEDICTORY REFERENCES

MR. SPEAKER : The 13th Session of Tenth Lok Sabha which commenced on 30th February 1995 is coming to a close today. The House held as many as 42 sittings

** Published in the Gazette of India. Extraordinary, Part II, Section 2, dated 3.6.95.